

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (CRL.) NO(S). 2909/2023

[Arising out of impugned final judgment and order dated 25-05-2022 in CRLA No. 2682/1982 passed by the High Court of Judicature at Allahabad]

AMAN SINGH & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 15987/2023 - EXEMPTION FROM FILING O.T.)

WITH

SLP(Crl) No. 3439/2023 (II)

Date : 13-05-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s): Dr. Sumant Bharadwaj, Adv.
Mr. Vedant Bharadwaj, Adv.
Ms. Mridula Ray Bharadwaj, AOR
Mr. D.M. Sharma, Adv.
Mr. Anshu Shingh, Adv.
Mrs. Surbhi Sharma, Adv.
Mrs. Pooja Gupata, Adv.
Ms. Iffat Fatima, Adv.
Mr. Anshu Singh, Adv.
Mrs. Pooja Gupta, Adv.

For Respondent(s): Mr. A.K. Misra. A.G., U.P., Sr. Adv.
Ms. Shweta Yadav., Adv.
Mr. Arup Banerjee, AOR
Mr. Priyanshu Raj., Adv.
Mr. Rajiv Agnihotri, Adv.
Mr. Amitabh Poddar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 23rd September, 2025.

(ASHISH KONDLE)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)